

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No.HC.VII-69/2004/11913/A**

From :- Shri Saptarshi Garg,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti. Rousan Ara Rahman,  
District and Sessions Judge,  
Karimganj.

Dated Guwahati the 07<sup>th</sup> December, 2023.

Sub: **Winter vacation.**

Ref:- Your letter No. JKD/2023/6109 dtd. 28.11.2023.

Sir,

With reference to the above, I am directed to inform you that you have been allowed **casual leave on 22.12.2023 and permission to avail the Winter vacation, from 23.12.2023 to 31.12.2023, alongwith station leave permission, from the morning of 22.12.2023 till the morning of 02.01.2024**, as prayed for.

The next seniormost Judicial Officer available at the station will remain in charge of your Court and Office during your absence.

Yours faithfully,

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-69/2004/11914-11915/A dated 07-12-2023**

Copy forwarded for information to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
- ✓ 2. The Project Manager, Gauhati High Court.

*Sd/-*  
**JT. REGISTRAR (VIGILANCE)**